

**BEFORE THE NATIONAL GREEN TRIBUNAL, CHENNAI.
SOUTHERN ZONE, CHENNAI**

Original Application No. 71 of 2021

Tribunal on its own motion-SUO MOTU

Versus

Govt. of Kerala and Ors.

...Respondents

INDEX

S. No.	Particulars	Page no
1.	Memo for extension of timeline for submission of the Joint Committee report as directed vide order dated 13.08.2021, on behalf of Central Pollution Control Board	1-3
2.	Annexure 1 – Copy of the correspondence received from KSPCB regarding submission of analysis results	4 - 10
3.	Annexure 2 – Copy of the correspondence received from Office of the Deputy Collector regarding assessment of compensation	11-17

Place: Bengaluru

Date 15/09/2021



(S Suresh)

Regional Director

Central Pollution Control Board

Regional Directorate, Bengaluru



S. SURESH
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE (SOUTH)
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. MOB : 9480672128

Filed through Counsel

**BEFORE THE NATIONAL GREEN TRIBUNAL, CHENNAI.
SOUTHERN ZONE, CHENNAI**

Original Application No. 71 of 2021

Tribunal on its own motion-SUO MOTU

Versus

Govt. of Kerala and Ors.

....Respondents

**MEMO FOR EXTENSION OF TIME LINE FOR SUBMISSION OF JOINT
COMMITTEE REPORT**

It is respectfully submitted on behalf of the Central Pollution Control Board, that the Hon'ble Tribunal on suo-moto registered case number, OA No. 71 of 2021 based on the News item published in Mathrubumi, English Newspaper Edition dated 10.02.2021, under the caption "Glass furnace pipe bursts at Titanium factory in Thiruvananthapuram, oil leaked to sea".

The Tribunal vide its order dated 17.02.2021 appointed a Committee consisting of Five Members to ascertain the real nature of issue and damage caused to the environment w.r.t the glass furnace pipe burst and oil leakage to sea shore, happened at Titanium factory in Thiruvananthapuram, Kerala.



S. SURESH
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE (SOUTH)
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. MOB: 9480672128

The Committee consists of the District Collector, Thiruvananthapuram District and senior officials from Kerala State Pollution Control Board (KSPCB), Tamil Nadu Coastal Zone Management Authority (TNCZMA), Central Pollution Control Board (CPCB) and National Institute of Ocean Technology (NIOT), Chennai al. The Tribunal appointed CPCB as the nodal agency for co-ordination.

The Hon'ble Tribunal reconstituted the committee by order dated 09.07.2021 by replacing TNCMA with KCZMA and nominations were received from the office of the District collector, Thiruvananthapuram.

In compliance with the modified order by the Tribunal, **site visit by the Joint Committee was planned and completed on 15.07.2021** itself. The Committee also collected sea shore soil samples (02 locations) and water samples from the drain and coast and the same was handed over to KSPCB Central Laboratory, Cochin for analysis.

The Hon'ble Tribunal by order dated 13.08.2021 had directed the Joint Committee as well as other respondents for filing the report and independent responses by 16.09.2021.

In this regard it is submitted that the analysis results of the soil and water samples collected during the Joint Committee visit were received from KSPCB, vide email dated **07.09.2021** and the finalization of report, incorporating the results is under progress.



S. SURESH
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE (SOUTH)
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. MOB : 9480672128

Further, copy of the report regarding assessment of compensation for fishermen due to oil leakage incident was received from the office of the Deputy Collector through e-mail on **11.09.2021** and some clarifications have been sought in the report and the same also needs to be incorporated in the report. Copy of above said correspondences are placed at **Annexure 1 & 2**.

Considering the above circumstances, it is therefore prayed that this Hon'ble Tribunal may grant four weeks' time for submission of the Joint Committee report and render justice.

Place: Bengaluru
Date 15/09/2021


(S Suresh)

Regional Director
Central Pollution Control Board
Regional Directorate, Bengaluru



S. SURESH
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE (SOUTH)
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. MOB : 9480672128

Email**Vivek K**

Modified Analysis Report of Effluent & Sea water samples collected on 15/07/21.

From : pcbrotvm@gmail.com

Tue, Sep 07, 2021 11:52 AM

Subject : Modified Analysis Report of Effluent & Sea water samples collected on 15/07/21. 1 attachment**To :** Vivek K <vivek.cpcb@gov.in>

Sir

Please find the attachment containing the modified (inclusion of consented parameters) analysis report of samples taken from the Effluent outlet & Sea water collected on 15/09/21.

--

Chief Environmental Engineer
Kerala State Pollution Control Board
Regional Office, Thiruvananthapuram

 **+ Consented Parameters.PDF**
145 KB

telephone: 0471-2303844
email: kspcbdotvpm@gmail.com

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



DISTRICT OFFICE, THIRUVANANTHAPURAM
ജില്ലാ ഓഫീസ്, തിരുവനന്തപുരം

L. C. 12/96 (J.3), PLAMOODU JN., PATTOM P.O. THIRUVANANTHAPURAM - 695 004

ട്രസ്റ്റ്. 12/96 (J.3), പ്ലാമൂട് ജംഗ്ഷൻ, പട്ടം പി.ഒ, തിരുവനന്തപുരം - 695 004

ANALYSIS REPORT

No: 202244

Date: 06/09/2021

Source		TTPL, VELL, TRIVANDRUM			
Sample received from		NAMP	Date of sample collection		15/07/2021
Date of Receipt (Central Laboratory)		19/07/2021	Ref. No.		04,05
Sl. No.	Parameter	Unit	Value		Detection Limit
			04 (Sample from Outlet-Effluent)	05 (Sample from Sea)	
1	pH		6.8	6.7	*6.5-8.5
2	Total Suspended Solids	mg/L	60.1	92.0	*100mg/L
1	Acidity	mg/L	256	16	1mg/L
2	Hexavalent Chromium	mg/L	BDL	BDL	0.03mg/L
3	Cadmium	mg/L	BDL	BDL	0.01mg/L
4	Total Chromium	mg/L	BDL	BDL	0.03mg/L
5	Copper	mg/L	BDL	BDL	0.02mg/L
6	Iron	mg/L	3.52	0.27	0.05mg/L
7	Manganese	mg/L	0.23	0.06	0.05mg/L
8	Nickel	mg/L	BDL	BDL	0.05mg/L
9	Lead	mg/L	BDL	BDL	0.05mg/L
10	Zinc	mg/L	0.04	0.07	0.02mg/L
11	Arsenic	mg/L	BDL	BDL	0.01mg/L
12	Oil & Grease	mg/L	BDL	BDL	5mg/L
13	Titanium	mg/L	0.02	BDL	0.03µg/L
14	Vanadium	mg/L	BDL	BDL	0.02µg/L

Remarks:- BDL-Below Detection Limit, * Permissible Limit
Analysis report forwarded from Central Laboratory, Ernakulam, Decoded and issued by District Laboratory, Trivandrum

Scientist-in-charge of analysis

(Signature)
ASSISTANT ENVIRONMENTAL SCIENTIST

(Effluent outlet & Sea water including consented parameters)

Telephone: 0471-2303844
email: kspcbdotvpm@gmail.com

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



DISTRICT OFFICE, THIRUVANANTHAPURAM
ജില്ലാ ഓഫീസ്, തിരുവനന്തപുരം

T.C. 12/96 (4.5), PLAMOODU IN., PATTOM P.O, THIRUVANANTHAPURAM - 695 004

ടി.സി. 12/96 (4.5), പ്ലാമൂട്ട് ഇൻഫൻ, പട്ടം പി.ഒ, തിരുവനന്തപുരം - 695 004

ANALYSIS REPORT

No: 202244

Date: 03/09/2021

Source		TTPL, VELI, TRIVANDRUM			
Sample received from		NAMP	Date of sample collection		15/07/2021
Date of Receipt (Central Laboratory)		19/07/2021	Ref. No.		04,05
Sl. No.	Parameter	Unit	Value		Detection Limit
			04 (Sample from Outlet-Effluent)	05 (Sample from Sea)	
1	Acidity	mg/L	256	16	1mg/L
2	Hexavalent Chromium	mg/L	BDL	BDL	0.03mg/L
3	Cadmium	mg/L	BDL	BDL	0.01mg/L
4	Total Chromium	mg/L	BDL	BDL	0.03mg/L
5	Copper	mg/L	BDL	BDL	0.02mg/L
6	Iron	mg/L	3.52	0.27	0.05mg/L
7	Manganese	mg/L	0.23	0.06	0.05mg/L
8	Nickel	mg/L	BDL	BDL	0.05mg/L
9	Lead	mg/L	BDL	BDL	0.05mg/L
10	Zinc	mg/L	0.04	0.07	0.02mg/L
11	Arsenic	mg/L	BDL	BDL	0.01mg/L
12	Oil & Grease	mg/L	BDL	BDL	5mg/L
13	Titanium	mg/L	0.02	BDL	
14	Vanadium	mg/L	BDL	BDL	
Remarks:- BDL-Below Detection Limit. Analysis report forwarded from Central Laboratory, Ernakulum. Decoded and issued by District Laboratory, Trivandrum (samples from Outlet & Sea water)					
Scientist-in-charge of analysis <div style="text-align: right;">  ASSISTANT ENVIRONMENTAL SCIENTIST </div>					

Telephone: 0471-2303844
email: kspcbdotvpm@gmail.com

KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



DISTRICT OFFICE, THIRUVANANTHAPURAM
ജില്ലാ ഓഫീസ്, തിരുവനന്തപുരം

T. C. 12/96 (4.5), PLAMOODU JN., PATTOM P.O. THIRUVANANTHAPURAM - 695 004
ടി.സി. 12/96 (4.5), പ്ലാമൂട്ട് ജംഷൻ, പട്ടം പി.ഒ, തിരുവനന്തപുരം - 695 004

ANALYSIS REPORT

No: 202244 (1)

Date: 03/09/2021

Source		TTPL, VELI, TRIVANDRUM				
Sample received from		NAMP	Date of sample collection		15/07/2021	
Date of Receipt (Central Laboratory)		19/07/2021	Ref. No.		01,02,03	
Sl. No.	Parameter	Unit	Value			Detection Limit
			01 Sediment Sample from South side	02 Sediment Sample from Centre (West)	03 Sediment Sample from North side	
1	Manganese	mg/Kg	7.2	14.2	11.0	0.05 mg/Kg
2	Iron	mg/Kg	3110.0	6220.0	4140.0	0.05 mg/Kg
3	Vanadium	mg/Kg	9.8	19.0	13.2	
4	Titanium	mg/Kg	176.4	493.0	369.0	
5	Cadmium	mg/Kg	BDL	BDL	BDL	0.01 mg/ Kg
6	Lead	mg/Kg	2.4	13.6	7.0	0.05 mg/ Kg
7	Zinc	mg/Kg	22.4	5.4	3.6	0.02 mg/ Kg
8	Total Chromium	mg/Kg	10.8	33.6	20.0	0.03 mg/ Kg
9	Hexavalent Chromium	mg/Kg	BDL	BDL	BDL	0.03 mg/ Kg
10	Copper	mg/Kg	3.0	4.4	4.2	0.02 mg/ Kg
11	Nickel	mg/Kg	BDL	BDL	BDL	0.05 mg/ Kg
12	Arsenic	mg/Kg	BDL	BDL	BDL	0.01 mg/ Kg
13	Mercury	mg/Kg	17	30.2	21.2	

Remarks:- BDL-Below Detection Limit

Analysis report forwarded from Central Laboratory, Ernakulum. Decoded and issued by District Laboratory, Trivandrum (soil samples)

Scientist-in-charge of analysis

[Handwritten Signature]

ASSISTANT ENVIRONMENTAL SCIENTIST

Email**Vivek K**

Analysis Report of samples from Bore wells & wells near TTPL collected on 19/04/2021.

From : pcbrotvm@gmail.com

Mon, Sep 06, 2021 11:07 AM

Subject : Analysis Report of samples from Bore wells & wells near TTPL collected on 19/04/2021. 1 attachment**To :** Vivek K <vivek.cpcb@gov.in>

Sir

Kindly find the attachment containing the analysis report of water samples collected from bore wells and wells near TTPL on 19/04/2021, two months after the furnace oil leakage.

--

**Chief Environmental Engineer
Kerala State Pollution Control Board
Regional Office, Thiruvananthapuram**

 **ttp1-09052021105436.pdf**
21 MB

Telephone: 0471-2303844
email: kspcbdotvpm@gmail.com

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



DISTRICT OFFICE, THIRUVANANTHAPURAM
ജില്ലാ ഓഫീസ്, തിരുവനന്തപുരം

T. C. 12/96 (4.5), PLAMOODU JN., PATTOM P.O, THIRUVANANTHAPURAM - 695 004

ടി.സി. 12/96 (4.5), പ്ലാമൂടു് ജംഗ്ഷൻ, പട്ടം പി.ഒ, തിരുവനന്തപുരം - 695 004

ANALYSIS REPORT

No: 202243

Date: 03/09/2021

Source	TTPL, VELI, TRIVANDRUM		
Sample received from	NAMP	Date of sample collection	19/04/2021
Date of Receipt (Central Laboratory)	23/04/2021	Ref. No.	46,37, 52

Sl. No.	Parameter	Unit	Value			Detection Limit
			46 (Sample collected from the Bore Well of Mr. Shelton Paulose, Near TTPL)	37 (Sample collected from the Bore Well of Smt. Daisy Luis, Near TTPL)	52 (Sample collected from the Bore Well of Mr. Johnson Padhova, Near TTPL)	
1	Manganese	mg/L	0.96	BDL	BDL	0.05 mg/L
2	Iron	mg/L	0.86	0.10	0.05	0.05 mg/L
3	Cadmium	mg/L	BDL	BDL	BDL	0.01 mg/L
4	Lead	mg/L	BDL	BDL	BDL	0.05 mg/L
5	Zinc	mg/L	0.46	0.03	0.03	0.02 mg/L
6	Total Chromium	mg/L	0.03	BDL	BDL	0.03 mg/L
7	Hexavalent Chromium	mg/L	BDL	BDL	BDL	0.03 mg/L
8	Copper	mg/L	0.42	BDL	BDL	0.02 mg/L
9	Nickel	mg/L	BDL	BDL	BDL	0.05 mg/L
10	Arsenic	mg/L	BDL	BDL	BDL	0.01 mg/L

Remarks:- BDL-Below Detection Limit

Analysis report forwarded from Central Laboratory, Ernakulam. Decoded and issued by District Laboratory, Trivandrum (samples from Bore wells)

Scientist-in-charge of analysis

ASSISTANT ENVIRONMENTAL SCIENTIST

(Handwritten signature and date)
03/09/2021

Telephone: 0471-2303844
 email: kspcbdotvpm@gmail.com

KERALA STATE POLLUTION CONTROL BOARD
 കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



DISTRICT OFFICE, THIRUVANANTHAPURAM
 ജില്ലാ ഓഫീസ്, തിരുവനന്തപുരം

T. C. 12/96 (4.5), PLAMOODU JN., PATTOM P.O, THIRUVANANTHAPURAM - 695 004
 ടി.സി. 12/96 (4.5), പ്ലാമൂട് ജം.പി.ഒ, പട്ടം പി.ഒ, തിരുവനന്തപുരം - 695 004

ANALYSIS REPORT

No: 202243(1)

Date: 03/09/2021

Source		TTPL, VELI, TRIVANDRUM				
Sample received from		NAMP		Date of sample collection		19/04/2021
Date of Receipt (Central Laboratory)		23/04/2021		Ref. No.		PI 4,R 27, 66
Sl. No.	Parameter	Unit	Value			Detection Limit
			P14 (Sample collected from the Well of Mr. Rajesh.G. Near TTPL)	R27 (Sample collected from the Well of Smt. Prasheela Benedict, Near TTPL)	66 (Sample collected from the Bore Well of Smt. Lilly Stanly, Near TTPL)	
1	Manganese	mg/L	BDL	3.08	BDL	0.05 mg/L
2	Iron	mg/L	0.09	6.25	0.07	0.05 mg/L
3	Cadmium	mg/L	BDL	BDL	BDL	0.01 mg/L
4	Lead	mg/L	0.07	BDL	BDL	0.05 mg/L
5	Zinc	mg/L	0.04	0.43	0.08	0.02 mg/L
6	Total Chromium	mg/L	BDL	BDL	BDL	0.03 mg/L
7	Hexavalent Chromium	mg/L	BDL	BDL	BDL	0.03 mg/L
8	Copper	mg/L	BDL	0.14	BDL	0.02 mg/L
9	Nickel	mg/L	BDL	BDL	BDL	0.05 mg/L
10	Arsenic	mg/L	BDL	BDL	BDL	0.01 mg/L
11	Titanium	mg/L	BDL	BDL	BDL	
12	Vanadium	mg/L	BDL	BDL	BDL	
Remarks:- BDL-Below Detection Limit Analysis report forwarded from Central Laboratory, Ernakulum. Decoded and issued by District Laboratory, Trivandrum (Samples from wells)						
Scientist-in-charge of analysis <div style="text-align: right;">  ASSISTANT ENVIRONMENTAL SCIENTIST </div>						

Email**Vivek K**

Re: Travancore Titanium

From : Vivek K <vivek.cpcb@gov.in>

Mon, Sep 13, 2021 12:14 PM

Subject : Re: Travancore Titanium**To :** deputycollectordmtvpm@gmail.com**Reply To :** Vivek K <vivek.cpcb@gov.in>

Sir,
Attn. - Sh. T K Vineeth

With respect to the documents provided, following clarifications may be provided for finalizing the Committee report.

1. Whether the compensation amount has been disbursed to the affected fishermen.
2. How many days had been affected due to the oil spillage incident, considered to be loss of labour for calculating compensation.
3. Is there any guidelines for fixing the daily compensation amount, fixed as 200 Rs. per day.
4. Any response/action taken report by TTPL to the letter issued. A copy may be provided.

Regards

From: deputycollectordmtvpm@gmail.com**To:** "Vivek K" <vivek.cpcb@gov.in>**Sent:** Saturday, September 11, 2021 1:33:37 PM**Subject:** Travancore Titanium

--

Sir/Ma'am,

Please find the attachment.

Yours faithfully,

Deputy Collector (DM)

Thiruvananthapuram

--

Vivek K

SEE/Sc 'D'

Central Pollution Control Board, R.D Bengaluru

Ministry of Environment, Forest & Climate Change, G.O.I

Ph: 080 23233739 - 230 (ext), Mob: +91 9990300758

From : deputycollectordmtvpm@gmail.com

Sat, Sep 11, 2021 01:38 PM

Subject : Travancore Titanium

 1 attachment

To : Vivek K <vivek.cpcb@gov.in>

--

Sir/Ma'am,

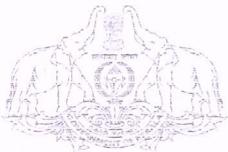
Please find the attachment.

Yours faithfully,

Deputy Collector (DM)

Thiruvananthapuram

 **TTPL.pdf**
2 MB



ജില്ലാ ദുരന്ത നിവാരണ അതോറിറ്റി, തിരുവനന്തപുരം
 ജില്ലാ കളക്ടറുടെ കാര്യാലയം, കടപ്പനക്കുന്ന് - 695043.
 ഫോൺ: +91 471 2731200, 2730045 (24 മണിക്കൂർ)
 ഫാക്സ് : 91 471 2731166, 2730120
 ഇമെയിൽ : deputycollector_dmtvpm@gmail.com

DDMA/01/2021/Oil Spil

തീയതി: 09-07-2021

**മാനേജിംഗ് ഡയറക്ടർ,
 ട്രാവൻകൂർ ടൈറ്റാനിയം പ്രോഡക്ട്സ് ലിമിറ്റഡ്.**

സർ,

വിഷയം : ട്രാവൻകൂർ ടൈറ്റാനിയം പ്രോഡക്ട്സ് ലിമിറ്റഡ് കമ്പനിയിലെ എണ്ണ ചോർച്ച തൊഴിൽ നഷ്ടപ്പെട്ട മത്സ്യത്തൊഴിലാളികൾക്ക് നഷ്ടപരിഹാരം നൽകുന്നത് - സംബന്ധിച്ച്.

- സൂചന : 1) തിരുവനന്തപുരം ജില്ലാ ദുരന്തനിവാരണ അതോറിറ്റി ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ & ഡെപ്യൂട്ടി കളക്ടർ (ദുരന്ത നിവാരണം)-ന്റെ അദ്ധ്യക്ഷതയിൽ 25.02.2021-ന് ചേർന്ന യോഗ തീരുമാനം.
 2) കടകംപള്ളി വില്ലേജ് ഓഫീസറുടെ 12.04.2021-ലെ 455/2021 നമ്പർ റിപ്പോർട്ട്.
 3) ജില്ലാ കളക്ടർ & ചെയർപേഴ്സൺ, തിരുവനന്തപുരം ജില്ലാ ദുരന്തനിവാരണ അതോറിറ്റിയുടെ 10.02.2021-ലെ DDMA/01/2021/oil spil നമ്പർ നടപടിക്രമം.

തിരുവനന്തപുരം ട്രാവൻകൂർ ടൈറ്റാനിയം ഫാക്ടറിയിലെ ഫർണസ് ഓയിൽ ലൈനിൽ 10.02.2021-ലെ ചോർച്ചയിൽ തൊഴിൽ നഷ്ടപ്പെട്ട മത്സ്യത്തൊഴിലാളികൾക്ക് നഷ്ടപരിഹാരം നൽകുന്നതിന് സൂചന (1) പ്രകാരം ചേർന്ന യോഗത്തിൽ തീരുമാനമാകുകയും ആയതിന്റെ അടിസ്ഥാനത്തിൽ അർഹരായ മത്സ്യത്തൊഴിലാളികളുടെ വിവരം ലഭ്യമാക്കുന്നതിന് കടകംപള്ളി വില്ലേജ് ഓഫീസറോട് റിപ്പോർട്ട് തേടുകയും, സൂചന (2) പ്രകാരം മത്സ്യത്തൊഴിലാളികളുടെ വിവരം ലഭ്യമാക്കുകയും ചെയ്തിട്ടുള്ളത് നഷ്ടപരിഹാരം ലഭ്യമാക്കുന്നതിന് ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്യുന്നു. കൂടാതെ സൂചന (3) ഉത്തരവ് പ്രകാരം കമ്പനി സ്വീകരിച്ചിട്ടുള്ള നടപടികൾ കൂടി ഈ കാര്യാലയത്തിൽ അറിയിക്കേണ്ടതാണ്.

വിശ്വസ്തയോടെ,

**ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ
 ജില്ലാ ദുരന്തനിവാരണ അതോറിറ്റി
 & ഡെപ്യൂട്ടി കളക്ടർ (ദുരന്തനിവാരണം)**

- പകർപ്പ്: 1. തഹസീൽദാർ, തിരുവനന്തപുരം
 2. വില്ലേജ് ഓഫീസ്, കടകംപള്ളി

ശംഖുമുഖം മുതൽ ബോട്ട്കുബ്ബ് പൊഴിക്കര വരെയുള്ള കമ്പവല - കരമടി ഉടമസ്ഥരുടെ ലിസ്റ്റ്

പൊഴിക്കര

1	നാഗപ്പൻ	7034198819	31
2	വിജയൻ	319947577180	26
3	ശശി	9447558519	23
4	ബാലകൃഷ്ണൻ	9656612813	27
5	കെ. പുരുഷോത്തമൻ	9744564682	31
6	ടി. രവീന്ദ്രൻ	9847458310	33

കൊച്ചുവേളി

1	ബൈജു	9744123346	38
2	ജെയിംസ്	9633591624	39
3	ബ്രൂണോ	9961252754	48
4	മിശ്ട്രൺ	9074596323	50

വെട്ടുകാട്

1	വിൻസന്റ്	9745037990	33
2	പത്രോസ്	9745037990	31
3	ജോൺസൺ	9778380036	40
4	പീറ്റർതോമസ്	9961250992	37

ശംഖുമുഖം കണ്ണാത്തുറ

1	ജോൺ	8590585310	26
2	സിൽവഡിമ	9744389188	44
3	പത്രോസ് പിരുസതി	9747937746	35
4	പൗലോസ്	6282046946	43
5	പത്രോസ്	8089972090	37
6	ബെന്നിറ്റ്	9747970546	21
7	ഫ്രാങ്ക്ളിൻ	7592077285	52
8	ജോൺ		49

1	കൊച്ചുവേളി		32
---	------------	--	----

2	പൊഴിക്കര		30
3	പൊഴിക്കര	9961923013	18
4	കൊച്ചുവേളി		28
			902

[Handwritten signature]
 12/07/2017
VILLAGE OFFICER
KADAKAMPALLY

ദുരന്ത നിവാരണ അതോറിറ്റി, തിരുവനന്തപുരം ജില്ലാ കളക്ടറുടെ കാര്യാലയം, കടപ്പനക്കുന്ന് - 695043. ഫോൺ: +91 471 2731200, 2730045 (24 മണിക്കർ) ഫാക്സ് : 91 471 2731166, 2730120 ഇമെയിൽ : deputycollectordmtvpm@gmail.com



DDMA/01/2021/Oil Spil/H5

തീയതി: 31/08/2021

മാനേജിംഗ് ഡയറക്ടർ,
ട്രാവൻകൂർ ട്രൈറ്റാനിയം പ്രോഡക്ട്സ് ലിമിറ്റഡ്,
തിരുവനന്തപുരം.

സർ,

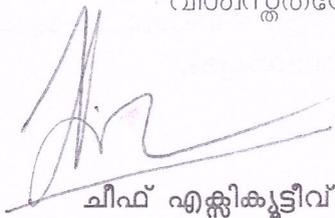
വിഷയം : ട്രാവൻകൂർ ട്രൈറ്റാനിയം പ്രോഡക്ട്സ് ലിമിറ്റഡ് കമ്പനിയിലെ എണ്ണച്ചോർച്ച തൊഴിൽ നഷ്ടപ്പെട്ട മത്സ്യത്തൊഴിലാളികൾക്ക് നഷ്ടപരിഹാരം നൽകുന്നത് - സംബന്ധിച്ച്.

- സൂചന : 1. 10.02.2021-ലെ DDMA/01/2021/Oil Spil നമ്പർ നടപടിക്രമം.
- 2. 12.02.2021-ലെ DDMA/01/2021/Oil Spil നമ്പർ നടപടിക്രമം.
- 3. ഈ കാര്യാലയത്തിലെ 09.07.2021-ലെ ഇതേ നമ്പർ കത്ത്.
- 4. തിരുവനന്തപുരം ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടറുടെ 31.08.2021-ലെ സി/625/2021 നമ്പർ കത്ത്.
- 5. GO(Rt) No. 454/2021/DMD dated 03.06.2021

സൂചനകളിലേക്ക് താങ്കളുടെ ശ്രദ്ധ ക്ഷണിക്കുന്നു. 10.02.2021-ൽ തിരുവനന്തപുരം ട്രാവൻകൂർ ട്രൈറ്റാനിയം ഫാക്ടറിയിലെ ഫർണസ് ഓയിൽ പൈപ്പ് ലൈൻ പൊട്ടി ഫർണസ് ഓയിൽ ചോർന്ന് കടലിലേക്ക് ഒഴുകിയതിനാൽ 11.02.2021 അർദ്ധരാത്രി വരെ രണ്ട് ദിവസം മത്സ്യത്തൊഴിലാളികൾ കടലിൽ മത്സ്യബന്ധനത്തിന് പോകുന്നത് നിരോധിച്ചുകൊണ്ട് സൂചന (1) പ്രകാരം ഉത്തരവ് പുറപ്പെടുവിച്ചിരുന്നു. സൂചന (2) ഉത്തരവ് പ്രകാരം മത്സ്യത്തൊഴിലാളികൾ കടലിൽ പോകുന്നതിന് ഏർപ്പെടുത്തിയിരുന്ന വിലക്ക് പിൻവലിച്ചുകൊണ്ടും ഉത്തരവ് പുറപ്പെടുവിച്ചിരുന്നു. 10.02.2021-ലെ ഓയിൽ ചോർച്ചയിൽ തൊഴിൽ നഷ്ടപ്പെട്ട മത്സ്യത്തൊഴിലാളികൾക്ക് നഷ്ടപരിഹാരം നൽകണമെന്ന 25.02.2021-ൽ കളക്ടറേറ്റിൽ ചേർന്ന യോഗത്തിരുമാനം പ്രകാരം നഷ്ടപരിഹാരം അനുവദിക്കുന്നതിനായി കടകംപള്ളി വില്ലേജ് ഓഫീസർ സമർപ്പിച്ച അർഹരായ മത്സ്യത്തൊഴിലാളികളുടെ പേരുവിവരം അടങ്ങിയ ലിസ്റ്റ് സൂചന (3) പ്രകാരം താങ്കൾക്ക് അയച്ചുതന്നിരുന്നു. ടി കാലയളവിൽ തൊഴിൽനഷ്ടപ്പെട്ട മത്സ്യത്തൊഴിലാളികൾക്ക് സൂചന (5) പ്രകാരമുള്ള നിരക്കായ പ്രതിദിനം 200/- രൂപ (ഇരുനൂറ് രൂപ മാത്രം) ആശ്വാസ ധനസഹായം അനുവദിക്കാവുന്നതാണെന്ന് സൂചന (4) പ്രകാരം

ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ ശുപാർശ ചെയ്തിട്ടുണ്ട്. ട്രാവൻകൂർ ട്രൈറ്റാനിയം ഫാക്ടറിയിലെ ഓയിൽ ചോർച്ചയെ തുടർന്ന് തൊഴിൽ നഷ്ടപ്പെട്ട മത്സ്യ തൊഴിലാളികൾക്ക് ദിവസം 200/- രൂപ (ഇരുനൂറ് രൂപ മാത്രം) നിരക്കിൽ ആശ്വാസ ധനസഹായം അനുവദിക്കുവാൻ വേണ്ട അടിയന്തിര നടപടി സ്വീകരിക്കുന്നതിനായി ഈ വിവരങ്ങൾ താങ്കളെ അറിയിച്ചുകൊള്ളുന്നു.

വിശ്വസ്തയോടെ.



ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ
ജില്ലാ ദുരന്തനിവാരണ അതോറിറ്റി
& ഡെപ്യൂട്ടി കളക്ടർ (ദുരന്തനിവാരണം)